

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4879
ANSWERED ON:24.08.2000
PAYMENT OF CLAIMS BY RAILWAYS
RAMAKANT YADAV

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Varanasi Claim Office had withdrawn pending appeal case Nos. FAFO 38/97, OA 1/509 and 40/97, OA 1/510/93-BSB RCT Gorakhpur in the Hon`ble Allahabad High Court after review and had made payments in these cases on December 30, 1997;
- (b) Whether the Varanasi Claim Office had also withdrawn pending appeal cases No.OA/1800015, 17, 41, 102, 103 and 127 in April, 2000 from Lucknow Bench of Hon`ble High Court after review and had made payments;
- (c) if so, whether the Railways propose to withdraw similar other appeal cases from Lucknow Bench of High Court after review;
- (d) if so, the details of such cases and the time by which these cases are likely to be withdrawn; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) & (b): Yes, Sir.
- (c): No similar appeal case is lying pending with Lucknow Bench of High Court.
- (d) & (e): Do not arise.